

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2138/1996

New Delhi, this 5th day of December, 1996

Hon'ble Shri S.P. Biswas, Member(A)

Smt. Sumitra
w/o late Shri S.P. Sharma
Qr.No.M-413, Srinivaspuri,
New Delhi

... Applicant

(By advocate Shri D.S. Mehandru)

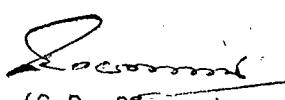
Versus

1. Chief Secretary
Govt. of NCT of Delhi
Old Secretariat, Delhi-54
2. Dy. Director of Education(South Dt)
Govt. of NCT of Delhi
Defence Colony, New Delhi
3. Principal
Govt. Girls Sr. Sec. School
Srinivaspur, New Delhi
4. Shri P.R. Sharma
Grade I Officer
PS Director of Education
Old Secretariat
Delhi

... Respondents

ORDER(oral)

Departmental representative Shri Ajit Kumar has furnished a copy of the order dated 3.12.96 concerning transfer of applicant to Government Girls Senior Secondary School, Srinivaspuri, New Delhi, which is taken on record. He has also handed over a copy of the same to applicant's counsel. In view of this development, learned counsel for applicant seeks leave to withdraw the application. Leave is granted. Application is dismissed as withdrawn. No costs.


(S.P. Biswas)
Member(A)

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